



## Conference Agenda

**18 December 2018 | India Habitat Centre, New Delhi**

09.30 am – 09.35 am **Welcome remarks**

Dr. Arghya Sengupta and Mr. Debanshu Mukherjee (Vidhi Centre for Legal Policy)

09.35 am – 09.40 am **Special Address**

Dr. M.S. Sahoo (Chairperson, Insolvency and Bankruptcy Board of India)

09.40 am – 10.15 am **Key-note address**

Shri Arun Jaitley (Union Minister for Finance & Corporate Affairs)

10.15 am – 10.30 am **Tea/ Coffee**

10.30 am – 11.30 am **Panel discussion: Testing the creditor-friendly promise**

Dr. TK Viswanathan  
Smt. Anshula Kant (State Bank of India)  
Mr. Harish Chander (Edelweiss Asset Reconstruction Company Ltd.)  
Mr. Pramod Rao (ICICI Bank)  
Mr. Anuj Jain (BSRR & Co.)  
Mr. Bahram Vakil (AZB & Partners) (*Moderator*)

11.30 am – 12.30 pm **Panel Discussion: Promoting entrepreneurship through the Code**

Mr. Sumant Batra (Kesar Dass B. & Associates)  
Mr. Harry Dhaul (IPPAI)  
Ms. Mamta Binani  
Mr. Somasekhar Sundaresan (Advocate)  
Mr. Dinkar Venkatasubramanian (EY India)  
Mr. Ashwin Bishnoi (Khaitan & Co.)  
Mr. Shardul Shroff (Shardul Amarchand Malgandas) (*Moderator*)

12.30 pm – 01.15 pm **Lunch**

01.15 pm – 02.15 pm **Panel Discussion: Easing resolution and creating a market for distressed assets**



सत्यमेव जयते

भारतीय दिवाला और शोधन अक्षमता बोर्ड

Insolvency and Bankruptcy Board of India

[www.ibbi.gov.in](http://www.ibbi.gov.in)



Centre For Legal Policy

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Mr. Puneet Dalmia (Dalmia Bharat Group)  
Mr. Koushik Chatterjee (Tata Steel)  
Mr. Anurag Das (International Asset Reconstruction Company)  
Mr. Shantanu Nalavadi (IndiaRF)  
Mr. Rajesh Samson (Deloitte India)  
Mr. Bharat Anand (Khaitan & Co.) (*Moderator*)

02.15 pm – 03.15 pm **Panel Discussion: Insolvency from the regulators' and policymakers' lens**

Dr. K.P. Krishnan (Secretary, Ministry of Skill Development and Entrepreneurship)  
Dr. M.S. Sahoo (Chairperson, Insolvency and Bankruptcy Board of India)  
Mr. Ghyanendra Nath Bajpai (former Chairman, SEBI)  
Mr. Gyaneshwar Kumar Singh (Joint Secretary, Ministry of Corporate Affairs)  
Mr. Dhananjay Kumar (Cyril Amarchand Mangaldas) (*Moderator*)

03.15 pm – 03.50 pm **Valedictory Address**

Dr. Rajiv Kumar (Vice-Chairperson, NITI Aayog)

03.50 pm – 04.00 pm **Vote of Thanks**

Mr. Debanshu Mukherjee, Ms. Shreya Prakash and Ms. Aishwarya Satija (Vidhi Centre for Legal Policy)

*\* The speaker list may undergo changes.*

**Kindly note, participation in this event is by invitation only.**